

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IDBI Capital Markets & Securities Ltd.
Vs
Surana Industries Ltd.

MAIN PETITION NUMBER : TCP/95/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/815(CHE)/2024

ORDER

Present: Shri. J. Manivannan, Ld. Counsel for the Applicant.

Shri. Ramakrishnan Sadasivan, Liquidator in person.

This application has been filed seeking extension of the liquidation period from 02.04.2024 by a further period of six months till 02.10.2024.

The reason for extension has been stated in para-27 of the application wherein it is found that cases are pending before CBI Court, City Civil Court, Hon'ble NCLAT and in our Tribunal also.

For the reasons stated, liquidation period is extended upto 02.10.2024.

IA is accordingly **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs